

DR. A. KALANIDHI : It has been discussed in the Rajya Sabha, Sir. The Chairman of the Rajya Sabha allowed it there.

MR. SPEAKER : No, it cannot be discussed here. They do something which they think fit, but I don't think it can be discussed here.

*(Interruptions)\*\**

MR. SPEAKER : Not allowed. The hon. Member has no permission.

*(Interruptions)\*\**

MR. SPEAKER : They are independent. I cannot do it. The hon. Speaker has got his own autonomy.

*(Interruptions)*

MR. SPEAKER : I am not to be guided by them. I don't take guidance from anybody. I take my guidance from the rules. Now, Mr. H.K.L. Bhagat,

12.06 hrs.

#### BUSINESS ADVISORY COMMITTEE

##### Thirty-First Report

*[English]*

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND MINISTER OF  
FOOD AND CIVIL SUPPLIES (SHRI  
H.K.L. BHAGAT) : Sir, I beg to move :

“That this House do agree with the Thirty-first Report of the Business Advisory Committee presented to the House on the 25th November, 1986.”

MR. SPEAKER : The question is :

“That this House do agree with the Thirty-first Report of the Business Advisory Committee

presented to the House on the 25th November, 1986.”

*The motion was adopted.*

MR. SPEAKER : Now Matters under Rule 377. Kumari Mamata Banerjee.

12.07 hrs.

#### MATTERS UNDER RULE 377

*[English]*

- (i) Need to reconsider the decision regarding closure of Government of India Press, Calcutta.

KUMARI MAMATA BANERJEE : (Jadavpur) : Government of India Press at Calcutta is an old establishment. Thousands of persons are employed in that Press. Now it is learnt that the Press is going to be closed. If the press is closed, its employees would be badly affected. Government of India may kindly reconsider its decision once again before taking a final view in this regard.

*(Interruptions)*

MR. SPEAKER : I can only do it according to the rules. That is all.

*(Interruptions)*

MR. SPEAKER : No discussion. Shri Madan Pandey.

*[Translation]*

- (ii) Need to declare various districts of eastern Uttar Pradesh as backward districts and set up a Development Board for their development.

SHRI MADAN PANDEY (Gorakhpur) : Mr. Speaker, Sir, I want to raise under Rule 377 a matter of urgent public importance in the House.

The poverty in the eastern districts of

\*\*Not recorded.

Uttar Pradesh is due to the high density of population in that area, pressure on the land, and holdings small land. There is no industry in Gorakhpur, an important city and other districts of this area. The only fertilizer factory set up in the eighties has become sick due to obsolete technology. Similarly, sugar factories set up around 1920 to 1930 have also become sick, out of which some had to be closed down. The Railways have also suspended the construction of the Chittauni-Bagha bridge on Barhi Gandak the foundation for which was laid by the late Shrimati Indira Gandhi, & which is on Gorakhpur, Chittauni, Bagha Division of the North Eastern Railway (which is the only Railway in this area) and also, though most of the gauge conversion work on Bhatni—Varanasi division has been completed, yet the same has not been fully completed due to which most of the people of this region are living below the poverty line even after 40 years of independence. The remedy is possible only when the Government of India declares Gorakhpur, Basti, Deoria, Azamgarh, Ballia, Ghazipur, Jaunpur, Faizabad, Gonda and Bahraich regions of the eastern part of Uttar Pradesh as backward districts and sets up an Eastern Region Development Board.

I would, therefore, like to draw the attention of the Government and the House to this very important issue and request that a Eastern Region Development Board may be set up at the earliest.

[English]

(Interruptions)

Mr. SPEAKER : He is as good a Speaker as I am. He cannot interfere in mine and I cannot interfere in his.

(Interruptions)\*\*

MR. SPEAKER : Nothing doing. Not allowed.

(Interruptions)\*\*

\*\*Not Recorded.

MR. SPEAKER : If Rajya Sabha goes somewhere, I am not going to follow them.

(Interruptions)

MR. SPEAKER : No. This is not Rajya Sabha, this is Lok Sabha. I preside over here.

(Interruptions)

MR. SPEAKER : I treat them equally. They have their own way, we have our own way.

(Interruptions)

SHRI SAIFUDDIN CHOUDHARY : You are very happy today, Sir.

MR. SPEAKER : I am always happy.

(Interruptions)

MR. SPEAKER : Nothing doing. I have called Mr. Madan Pandey. Mr. Madan Pandey goes on record.

(Interruptions)\*\*

Mr. SPEAKER : Now, Shri Ganga Ram.

PROF. MADHU DANDAVATE : Sir, please assure us that there will be a discussion.

(Interruptions)

MR. SPEAKER : Please sit down.  
(Interruptions)

MATTERS UNDER RULE 377—Contd.

[Translation]

(iii) Need to set up small and large scale industries in Agra district of Uttar Pradesh.

SHRI GANGA RAM (Firozabad) : Mr. Speaker, Sir, I want to raise under

\*\*Not recorded.